

I	2	3	4
Kerala	1550.00	(1119.84)	574.06
Madhya Pradesh	3800.00	(2786.61)	1206.58
Maharashtra	6175.00	(5299.09)	1963.75
Manipur	240.00	(—0.50)	82.77
Mcghlaya	235.00	(39.00)	87.28
Nagaland	210.00	(0.50)	72.81
Orissa	1500.00	(840.47)	523.15
Punjab	1957.00	(1657.00)	630.97
Rajasthan	2025.00	(1398.69)	684.63
Sikkim	122.000	(2.50)	44.89
Tamil Nadu	3150.00	(2485.20)	1034.48
Tripura	245.00	(40.87)	85.33
Uttar Pradesh	5850.00	(3920.96)	1938.45
West Bengal	3500.00	(2819.74)	1088.89
Total	47204.00	(33241.67)	15524.34

Figures in brackets indicate the contribution of funds by the State Government concerned from its own resources for financing the Sixth Plan outlay.

Setting up of Industrial Estates in Nepal

2761. SHRI RAMJIBHAI MAVANI:
SHRI RAM VILAS PASWAN:
SHRI BHOGEN德拉 JHA:
SHRI NAVIN RAVANI:
SHRI SUBHASH CHANDRA
BOSE ALLURI:

Will the Minister of INDUSARY be pleased to state:

(a) whether India has agreed to help financially and in other matters in the establishment of an industrial estate in Nepal for the development of cottage industries;

(b) if so, the details thereof and the amount to be given;

(c) what reciprocal help India will get from Nepal;

(d) whether a joint industrial committee has been formed to extend and expand the prospects of industrial co-operation in the public and private sectors; and

(e) if so, the names of the members of the Committee and the details of terms, reference and sphere of the said Committee?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) India has agreed to assist setting up an Industrial Estate at Butwal in Nepal, primarily for light-Engineering industries.

(b) The detailed Project Report and cost estimates are yet to be prepared.

(c) Setting up of the industrial Estate will be yet another step in furthering economic cooperation with Nepal and strengthening our friendly relations.

(d) and (e). HMG Nepal and Government of India have agreed, in principle, to form a Joint Industrial Committee to further industrial cooperation between the two countries. The detailed modalities including the terms of reference are still to be finalised.

Outstanding dues with the Gujarat Tractors Ltd., Baroda

2762. PROF. AJIT KUMAR MEHTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Gujarat Tractors Ltd., Baroda owes huge sums to several creditors including the security money deposited by Indian Machinery Stores Ltd., Palna and that to settle the outstanding dispute a Loan Repayment Commissioner was appointed;

(b) if so, whether the outstanding due have been settled by the Loan Repayment Commissioner; and

(c) if not, the reasons, therefor?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (c). In terms of the Hindustan Tractors Limited (Acquisition & Transfer of Undertakings) Act 1978 the company was vested in the State Government of Gujarat who in turn formed a new company known as the Gujarat Tractors Corporation Limited for carrying on the activities of the undertaking. Under section 5(2) of the Act certain liabilities such as loans advanced by the Central or State Government or by a bank to the company have been vested in the Central Government. The remaining liabilities of Hindustan Tractors Limited covered under Section 5(1) of the Act would be dischar-

ged by the Commissioner of payments out of funds provided to him by the Government of India under the Act in the order of priorities as provided under Schedule to the Act. The Commissioner of Payments has been appointed for the purpose. The notification specifying the date by which the claimants may submit their claims to him, will be issued shortly.

रंगीन टी० वी० ट्यूबों का उत्पादन

2763. श्री सज्जन कुमार : क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या सरकार ने सरकारी क्षेत्र में रंगीन टी० वी० ट्यूबों के उत्पादन के लिये एक फैक्ट्री लगाने का निर्णय लिया है ;

(ख) यदि हां, तो तत्संबंधी ब्योरा क्या है ; और

(ग) इस नयी, प्रौद्योगिकी के लिये किन किन देशों से जानकारी प्राप्त की जा रही है और क्या एशियाई खेलों के आरम्भ होने से पहले पिक्चर ट्यूबों का उत्पादन संभव हो सकेगा ; और यदि हां, तो उनका उत्पादन कब तक होने की संभावना है ?

इलेक्ट्रानिकी विभाग में उपमंत्री (श्री एम० एस० संजीवी राव) (क) और (ख) : पंजाब राज्य सरकार की सार्वजनिक क्षेत्र की मेसर्स पंजाब डिस्प्ले डिवाइसिज लिमिटेड (पी० डी० डी० एल) नामक कंपनी को प्रतिवर्ष 4 लाख रंगीन दूरदर्शन पिक्चर ट्यूबों का उत्पादन करने के लिए 27 जनवरी, 1982 को एक आशय-पत्र जारी किया गया है ।